

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:222
ANSWERED ON:26.07.2010
WEAPONS FOR LOW INTENSITY CONFLICT
Gandhi Shri Feroze Varun

Will the Minister of DEFENCE be pleased to state:

(a) whether the Defence Research and Development Organisation (DRDO) has developed advanced weapons for low intensity conflict to cater to the requirement of the paramilitary forces; and

(b) if so, the details thereof?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) & (b): Yes, Madam. Defence Research and Development Organisation (DRDO) is involved in development of defence technologies and now focusing on customization of certain technologies already developed for military operations to these new emerging security threats and development of new technologies and devices as projected by security forces, both military and para military, during recent interactions with them. Based on security forces' needs and DRDO capabilities, the requirements have been grouped in various technology heads, like technologies and devices for Surveillance and Reconnaissance; Enhancing Day and Night Vision capability; Incapacitation; Arms and Ammunitions; Detection and Diffusion of Explosive and IEDs; Communication and Jamming; Personnel Protection and Support Systems. A comprehensive mission mode programme with participation of many DRDO labs, security forces and industries is being formulated. Some of the weapons developed by DRDO which are quite useful for LIC Operations are as under:-

(i) INSAS Rifle (Weight with loaded magazine – 4.1 Kg and effective range – 400 m).

(ii) Modern Sub Machine Carbine (MSMC) (Weight with loaded magazine – 3.4 Kg and effective range – 200 m).

(iii) Oleo-Resin (Chilli) Based Hand Grenade.

(iv) CR Based Shells.

(v) Tear Gas Grenades (To incapacitate terrorists and flushing them out from their hideouts and for mob dispersal / riot control operations).

(vi) Plastic Bullets (Non-lethal & non-poisonous bullets do not expand after penetration and cause only superficial injuries).